

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

No. RHC/Exam Cell/2013/319

Date : 24/08/2013

It is notified to all concerned that in pursuance of Notification No. ESTT/HC/2013/19 Dated 09.01.2013, the interview of the candidates regarding recruitment to the post of **Proof Reader** will be held as per the following schedule.

S. No.	Date of Interview	App. ID No	CName	FName
1	02.09.13	9	AMIT DAVE	SHIV KUMAR DAVE
2		10	ANUPAMA SOLANKI	RAGHURAJ SINGH SOLANKI
3		27	DINESH KUMAR	RAWAT LAL SHARMA
4		11	GAJENDRA OJHA	NEMI CHAND OJHA
5		31	HEMRAJ SHARMA	PRABHU LAL SHARMA
6	03.09.13	18	INDIRA MAHESHWARI	SUDARSHAN LADDHA
7		36	MAHIPAL SINGH RAJPUROHIT	RAM SINGH RAJPUROHIT
8		32	MANOJ RAI	UMA SHANKAR RAI
9		22	NEETU BORANA	RAM LAL BORANA
10		29	PARVEJ KAYAMKHANI	Y.K.KAYAMKHANI
11	04.09.13	23	PRIYANKA SHARMA	SATISH CHANDRA SHARMA
12		12	RAHUL OJHA	SURENDRA KUMAR OJHA
13		1	REEMA GUPTA	SAT PAL GUPTA/RISHI KAWATRA
14		35	RENU KUMARI JINDAL	MANOJ KUMAR GOYAL
15		13	RICHA SHARMA	W/O ABHISHEK ASOPA
16	05.09.2013	17	SNEHLATA BHARDWAJ	SURESH CHAND BHARDWAJ
17		30	SURAJ MAL SHARMA	SATISH KUMAR SHARMA
18		20	SURENDRA KUMAR SAINI	OM PRAKASH SAINI
19		37	SURESH KUMAR	PRABHULAL SHARMA
20		33	TEJ PRAKASH PATHAK	RAM KAILASH PATHAK
21	06.09.13	25	TRIPTI BHARTI	MAHESH KUMAR BHARTI
22		16	VIKAS JAIN	HANUMAN PRASAD JAIN
23		21	VISHWAS JAIN	JYOTI SWARUP JAIN

The interviews shall take place from 4:00 pm subject to the changes as per the administrative exigency.

The candidates are required to remain present at 4:00 pm on their respective dates as mentioned above, for getting their original documents/certificates verified by the examination cell. They should report to the Deputy Registrar (examination) at the office of Registrar Examination ,old building, Rajasthan High court Bench, Jaipur for this purpose.

They are further directed to bring all the original documents pertaining to their educational qualifications, age, caste/category one of the recognised photo ID proof to establish their identity, certificate of experience of proof reading in publication of Law Journal.

Please note that no request for any change in the date, time and place for the interview will be entertained. In case, any of the candidates fail to appear for the interview as per the above schedule, his candidature for the recruitment is liable to be rejected.

No TA-DA or any other allowance will be admissible to the candidates for the journey undertaken by them for this purpose.

The candidates are being informed personally about the above schedule of the interview by registered letters. They are, however, directed to appear in the interview as per the above schedule, even if the registered letter does not reach them in time.

REGISTRAR (EXAMINATION)